1501

THE MINISTER OF INDUSTRY IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH); Sir. I beg to move for leave to introduce a Bill further to amend the Industries (Development and Regulation) Act,

The question was put and the motion was adopted.

SHRI T. N. SINGH: Sir, I introduce the Bill.

MOTION OF THANKS ON THE PRESI-**DENT'S ADDRESS**

MR. CHAIRMAN: We shall now take up the Motion of Thanks on the President's Address.

SHRI BHUPESH GUPTA (West Bengal): Here again, Sir, permit me to invite your attention to a point. This is the first time that we are discussing the President's Address after the Budget has been presented. Normally, in Parliamentary practice this is discussed before the budget—at least the discussion starts because the President in this underlines the policy of the Government and the Budget comes in a different context and certain other things. Normally, the idea is that the discussion on the President's Address is supposed to be taken into account in the Budget Speech. Now, Sir. this again is an anomalous situation. I do not know why our discussion of the President's Address was delayed and now we are to discuss it in an unprecedented way after the Budget has come. This is not a very happy state of affairs but since you have so willed, we will continue the discussion.

MR. CHAIRMAN: I need not say anything. You have said the final word. LI 1 RS/65—4

SHRI BHUPESH GUPTA: Since you have willed it but it is not due to you, Sir. I realise your difficulty. It is for the Government to arrange the business in such a manner that certain conventions we have been following so far are maintained. What happens is that we shall be discussing the Budget about the middle of the month, about the 12th or so. Last year, a meeting took place between the leaders of the parties and it was settled that we should discuss it immediately afterwards. Even ihe Members of the Lok Sabha agreed and this pactice was adopted last year. This need not be a precedent but an agreement was arrived at between the Lok Sabha Members and the Rajya Sabha Members, their representatives. That is now being violated.

Prtoidenfs Address

MR. CHAIRMAN: I am sure, Mr. Gupta, you do not object to the discussion being held even now.

SHRI BHUPESH GUPTA: I do not object to the discussion being held. You kindly look into this matter.

SHAIMATI SHYAM KUMARI KHAN (Uttar Pradesh): Mr. Chairman, I beg to move:

"That an Address be presented to the President in the following terms:

"That the Members of the Rajya Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 17th February, 1965.""

I am deeply grateful, Sir. for this singular honour in being chosen to propose this Motion. I also wish to express the gratitude of us all to the President who, despite his eye trouble, read out the major portion of his Address. It has been announced in ihe Press. Sir, that the President will be shortly proceeding abroad for an eye operation. On behalf of myself and on behalf of the Members of this House, 1 offer out best wishes for a very successful operation, a speedy recovery and safe return home.